

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**LOK SABHA**

**UNSTARRED QUESTION NO. 1791**  
**TO BE ANSWERED ON NOVEMBER 28, 2019**

**ASSESSMENT OF PMAY-U**

**NO. 1791.           SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:**  
**DR. SUJAY RADHAKRISHNA VIKHE PATIL:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the number of houses sanctioned and completed under the Pradhan Mantri Awas Yojana (Urban) during the last three years in Maharashtra, district wise;**
- (b) the target set for constructing houses under the scheme in urban areas from 2015 to 2022;**
- (c) the number of houses handed over to the beneficiaries in Maharashtra during the last three years, district-wise; and**
- (d) whether the Government has reviewed the progress of houses constructed under the Pradhan Mantri Awas Yojana Urban (PMAY-U) and if so, the details thereof for the period from 2015 to 2018, year-wise?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**(SHRI HARDEEP SINGH PURI)**

- (a) & (c) The details regarding number of houses sanctioned, completed and occupied under PMAY (U) during last three years in Maharashtra, district-wise are annexed.**

**(b) Under the Pradhan Mantri Awas Yojana (Urban) [PMAY(U)], against an assessed demand of around 1.12 Crore houses in urban areas of the States/UTs, 93.00 lakh houses have so far been sanctioned, of which 55.40 lakh houses have been grounded and 28.06 lakh houses have been completed.**

**(d) The Ministry reviews and monitors progress of the projects approved under PMAY (U) through Monthly and Quarterly Progress Reports, in the meetings of Central Sanctioning and Monitoring Committee (CSMC), through video conferencing and review meetings at the level of Secretary (HUA) and also through field visits by the officers of the Ministry. 7 CSMC meetings were organized during 2015-16, 13 CSMC meetings were organized during 2016-17 and 12 CSMC meetings were organized during 2017-18.**

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**District wise details of houses Sanctioned, constructed and occupied by Beneficiaries during last three years (F.Y. 2016-19) in the State of Maharashtra under PMAY(U)**

S.No.	Name of District	Houses Sanctioned during last three years (F.Y. 2016-19)	Houses constructed during last three years (F.Y. 2016-19)	Houses Occupied during last three years (F.Y. 2016-19)
1	Ahmednagar	13,400	2,767	2,769
2	Akola	10,416	1,722	4,009
3	Amravati	13,671	2,062	2,047
4	Aurangabad	13,185	4,476	4,318
5	Beed	7,670	664	664
6	Bhandara	2,793	337	639
7	Buldana	4,121	2,580	3,217
8	Chandrapur	6,036	696	696
9	Dhule	3,356	754	934
10	Gadchiroli	1,393	168	168
11	Gondiya	3,745	262	233
12	Hingoli	2,988	357	909
13	Jalgaon	14,044	3,923	5,448
14	Jalna	7,713	801	706
15	Kolhapur	5,672	1,971	2,249
16	Latur	5,706	567	551
17	Mumbai (Suburban)	2,08,002	6,386	4,867
18	Nagpur	33,503	6,842	5,677
19	Nanded	16,901	2,118	3,120
20	Nandurbar	1,238	165	165
21	Nashik	33,637	16,201	19,450
22	Osmanabad	9,547	333	165
23	Palghar	70,656	1,424	1,424
24	Parbhani	10,416	264	264
25	Pune	1,15,585	41,653	46,194
26	Raigarh	57,474	11,788	11,788
27	Ratnagiri	1,343	792	792
28	Sangli	4,435	2,293	3,771
29	Satara	8,458	2,632	2,976
30	Sindhudurg	305	109	109
31	Solapur	47,760	1,515	1,743
32	Thane	1,87,659	48,762	56,515
33	Wardha	7,315	515	588
34	Washim	1,890	535	689
35	Yavatmal	12,769	1,267	997
Total *:-		<b>9,44,802</b>	<b>1,69,701</b>	<b>1,90,851</b>

\* Including incomplete works of earlier JnNURM taken up during F.Y 2016-19.